

No.GOB(I) 1/2021

HIGH COURT OF KARNATAKA,

BENGALURU,

DATED: 7TH AUGUST, 2021.

NOTIFICATION

Sri.D.T.Puttarangaswamy, I Addl. Prl. Judge, Family Court, Tumakuru is transferred and posted as I Addl. District and Sessions Judge, Tumakuru (vacant court), due to administrative reasons and in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT

Sd/-

(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

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- 1 The Prl. District and Sessions Judge, Tumakuru.
- 2 Sri.D.T.Puttarangaswamy, I Addl. Prl. Judge, Family Court, Tumakuru.
- 3 The courts concerned.
- 4 The Accountant General in Karnataka, Bengaluru.
- 5 The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 6 The P.S. to Hon'ble Administrative Judge for Tumakuru district.
- 7 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 8 The Additional Registrar General, Dharwad and Kalaburagi Benches.

- 9 The Central Project Co-ordinator of this office.
- 10 The Director, Karnataka Judicial Academy, Bengaluru.
- 11 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 12 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 13 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 14 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 15 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 16 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 17 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 18 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 19 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 20 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
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